SETTING UP OF FERTILIZER PLANT AT ROURKEL

Written Answers

*487. SHRI MAHESWAR NAIK: MOULANA M. FARUQI:

Will the Minister of Steel, Mines AND FUEL be pleased to state:

- (a) whether it is a fact that the fertalizer plant proposed to be set up at Rourkela is being undertaken as part of the main Steel Project there;
- (b) what are the main features of the proposed plant; and
- (c) whether any progress has been made towards the implementation of the proposal?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): (a) Yes, Sir.

(b) and (c). The Steel Plant at expected Rourkela is to produce 580,000 tons of Nitro limestone (80,000 tons of Nitrogen) per year. Hydrogen and Nitrogen which are the raw materials for the synthesis of ammonia are available as by-products in the Steel Plant. Hydrogen can be separated from the surplus coke oven gases and Nitrogen will be available after the separation of Oxygen from L.D. process. the air for use in the The synthetic ammonia will be converted into nitric acid and mixed with limestone chips for producing Nitro Limestone.

It is proposed to award the contract for the nitric acid and Nitro Limestone plant and accessories to Sindri Fertilisers Chemicals. Negotiations are being carried on with the tenderers for the ammonia plant and auxiliaries.

DOCUMENTS FOUND IN POSSESSION OF SHRI S. P. JAIN

•488. SHRI M. BASAVAP

NAIAH:
SHRI V. PRASAD RAO: BASAVAPUN-

Will the Minister of FINANCE be pleased to state whether Shri S. P. Jain, Chairman of the Bennett Coleman and Company has submitted any statement to Government in respect of the documents found in his possession during the search of his baggage at Palam in the first week of October,

to Questions

THE MINISTER OF REVENUE AND CIVIL EXPENDITURE (SHRI B. Go-PALA REDDI): Shri S. P. Jain has not submitted any statement to Government in respect of the documents found in his possession but has sent in his reply to the show cause notice served on him by the Enforcement Directorate.

NATIONAL DISCIPLINE SCHEME

- *489. Shri J. H. JOSHI: Will the Minister of Education be pleased to state:
- (a) what progress has been made in the National Discipline Scheme in the country during the period from April to October, 1958; and
- (b) what is the amount of expenditure incurred by the Central Government during the period mentioned above?

THE MINISTER OF EDUCATION (a) A state-(Dr. K. L. Shrimali): ment is laid on the Table of House.

(b) Rs. 4.00 lakhs approximately.

STATEMENT

Up to 31st March 1958 the scheme was functioning in 190 schools/institutions having about 1,00,000 children with 325 Physical Training Instructors their supervisory including Since then, the Scheme has been extended to 210 schools/institutions having about 1,10,000 children with 532 Physical . Training Instructors including their supervisory staff.

In order to implement the Scheme in a better way, the following regional offices have been set up with effect from 29th September, 1958:-